

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2122
ANSWERED ON:05.08.2003
IMPLEMENTATION OF CENTRAL SCHEMES
VILAS BABURAO MUTTEMWAR

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Hon`ble Supreme Court had appointed a single member commission to monitor the implementation of its orders relating to the implementation of eight central schemes which help feed the country's poor;
- (b) if so, whether the commission has finalised its report and submitted the same to the Hon`ble Supreme Court;
- (c) if so, the details of the findings of the commission and the extent to which it has helped in accelerating the process of providing the required assistance to the poor in the country;
- (d) whether the commission has found any areas lacking in the availability of the required quantity of foodgrains and the number of people below the poverty line affected as a result thereof; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI PON RADHAKR)

- (a)to(e): The information is being collected and will be laid on the Table of the Sabha.